

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.179/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name of the Company		IOT Infrastructure & Energy Services Ltd -Vs- IOT Utkal Energy Services Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PARAMITA BANERJEE, ADV → FOR PETITIONER

ORDER

10.10.2017
Pranjit

Ld. Counsel for the petitioner informed that arguing Senior Counsel is not present, so she made a request for adjournment. Prayer is allowed.

List the matter on 10/11/2017 for argume

JK

(Jinan K.R.)
Member (J)

VP

(Vijai Pratap Singh)
Member (J)